

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 14th December, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Appeal No. 55/2016 (M.A. No. 1219/2016)	M/s Pyrocast India Private Limited Vs. Haryana Sate Pollution Control Board	Mr. Prashant Shukla & Mr. Kush Agrawal, Adv. for Appellant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 307/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 6 Ms. Puja Kalra, Adv. for R-4 Mr. Tarunvir Singh Khehar, Adv. for R-5 Ms. Bhavana Duhoon, Adv. for R-6 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for R-8 Mr. Sumeet Pushkarma, Adv. for R-9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv.
3.	Original Application No. 417/2016	Vinod Kumar Jain Vs. Government of NCT & Ors.	Mr. Arvind Sah, Adv. for Applicant Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for R-1 to 3 Ms. Puja Kalra, Adv. for NDMC & SDMC
4.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4
5.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H. C. Kharbanda, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for-R1 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
FOR HEARING			
6.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv.

			Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hotel Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. for DPCC
7.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Sakshi Popli & Ms. Juhi, Adv. for MoEF
8.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv.
9.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Rajinder Singh, Sub Inspector
10.	Original Application No. 318/2016 (M.A. No. 644/2016, M.A. No. 959/2016, M.A. No. 1159/2016 & M.A. No. 1245/2016)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1, 5 & 9 Mr. Amit Singh Chaddha, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-2 Mr. Krishnan Venugopal, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-3 Mr. S. A. Zaidi, Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. M. G. Kamath, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Raman Yadav, Adv. for GDA
11.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPCEB
12.	Original Application No. 416/2016	Uttam Gramodyog Sansthan Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB

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